### **HIGH COURT OF JAMMU & KASHMIR AND LADAKH**

(Office of the Registrar General at Srinagar)

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### ORDER

# No.: 755 of 2025/RG

In the interest of administration, the additional charge of Registrar Inspection, Srinagar is entrusted to Registrar Vigilance, Srinagar till further orders. The additional charge shall deem to have been assigned w.e.f. 01.03.2025 i.e. the date the incumbent joined in the High Court as Registrar Vigilance, pursuant to his posting as such vide High Court order No. 252 of 2025 /RG dated 20.02.2025 read with High Court order No. 292 of 2025/RG dated 01.03.2025.

### By Order.

# (M.K Sharma)

# No.: 2 8705-33 / RG/GS

# **Registrar General (Officiating)** Dated: 23.05.2025

#### Copy of the above forwarded to the:

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for information of His Lordship.
- 2. Secretary to Hon'ble Mrs./Mr. Justice
- ..... for kind information of their Lordships
- 3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
- 4. Director, J&K Judicial Academy, Jammu;
- 5. Registrar Rules, High Court of J&K and Ladakh, Jammu;
- 6. Registrar (I.T) Computers, High Court of J&K and Ladakh, Jammu;
- Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar 7.
- 8. Registrar Inspection, High Court Wing, Jammu/Srinagar; ..... for information.

9. Director Finance, High Court of J&K and Ladakh, Main Wing, Jammu for information 10 Incharge NIC, High Court of J&K and Ladakh for information and with the request to upload

- the same on the High Court website.
- 11. Incharge Library, High Court Wing, Srinagar/Jammu for information and for keeping the record of the same.
- 12. Order File.

**Registrar General (Officiating)** 

# Dated: 23.05.2025